

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**EXECUTION APPLICATION No. 5/2024
IN**

OA. NO. 06 of 2012

In the matter of:

Nizamuddin West Association

....Appellant

Versus

Union of India

... Respondent

NDOH:-25.04.2024

INDEX

S. No.	Particular	Page No.
1.	RESPONSE ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE WITH RESPECT TO THE ORDER DATED 13.02.2024.	1 – 5
2.	<u>Annexure-1 (Colly).</u> Water quality Status of river Yamuna of December-2022 and February-2024. Copy of the order dated 11.07.2023 of Hon'ble Supreme Court of India in the Civil Appeal Diary No. 22325/2023 "Govt. of NCT of Delhi Vs. Ashwani Yadav"	6 – 7
3.	<u>Annexure-2 (Colly)</u> Water quality report of Drains monitored by DPCC for the month of December-2022 and February-2024.	8 – 9
4.	<u>Annexure-3.</u> Copy of the brief of existing 37 operational STPs of DJB in Delhi along with their capacities and compliance with respect to prescribed standards for the month of February, 2024.	10 – 13
5.	<u>Annexure-4.</u> Copy of the brief Status of 13 Common Effluent Treatment Plants in Delhi for the month of February, 2024.	11 – 17
6.	<u>Annexure-R-5</u> Copy of the Directions issued by DPCC on 22.06.2023 to Local Bodies, DDA, DJB & Discoms (BSES/ NDPL).	18 – 19

Filed by

Delhi Pollution Control Committee

New Delhi

Dated: 24th April, 2024

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PRINCIPAL BENCH, NEW DELHI
EXECUTION APPLICATION No. 5/2024
IN
OA. NO. 06 of 2012

In the matter of:

Nizamuddin West Association

....Appellant

Versus

Union of India

... Respondent

RESPONSE OF DELHI POLLUTION CONTROL COMMITTEE (RESPONDENT NO. 4) WITH RESPECT TO THE ORDER DATED 13.02.2024.

1. That, the above mentioned Execution Application is regarding compliance of the Directions of the Hon'ble National Green Tribunal in judgment dated 13.01.2015 in OA No. 06 / 2012 in the matter of "Manoj Mishra Vs. Union of India and Ors " and OA No. 300 / 2013 in the matter of "Manoj Mishra Vs. Union of India and Ors." related to control of pollution and Rejuvenation of River Yamuna in Delhi.
2. That, the Hon'ble Tribunal vide Judgment dated 13.01.2015 in the above referred matter had given various directions for compliance by the various Agencies / Departments particularly the directions mentioned at para 94 including following :

Para 94

(xix). "The CPCB, DPCC in coordination with the DJB, shall collect samples from River Yamuna, its floodplain and from the respective STP's at different places and sites for detailed analysis. This shall form the baseline data for implementation of this project. It will also be helpful in determining the improvement in the water quality.

(xxiv). All the Authorities, Corporation, DJB, CPCB, DPCC and any other department or authority, directly or indirectly connected with the compliance of these directions and the Project Reports, shall report to the Principal Committee in relation to all the actions taken in furtherance thereto and their progress from time to time. In the event of default, the Head of Department of such Authority / Corporation/Board would be held personally responsible.....”

3. That, Delhi Pollution Control Committee (DPCC) carries out monitoring of Water Quality of River Yamuna at 8 locations, Drains out falling into river Yamuna, all 37 operational STPs of Delhi Jal Board and all the 13 CETPs in Delhi on monthly basis. Analysis Reports of DPCC laboratory of Water Quality of River Yamuna, Drains, STPs of DJB and CETPs are also uploaded on the website of DPCC.
4. That, High Level Committee (HLC) has been constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA. No. 21/2023 in the matter of Ashwani Yadav Vs. Govt. of NCT of Delhi [now being dealt in O.A. No. 06 of 2012 in the matter of “Nizamuddin West Association Vs. Union of India and Ors”.] with Chief Secretary, Delhi as Convener and Secretaries / HODs of various Ministries / Departments of Govt. of India / Delhi as members.
- The HLC was asked to deal with all issues as set out in order dated 27.01.2021 in OA No. 06 /2012 (Manoj Mishra vs. Union of India & Ors) and other ancillary matters.
5. That, Water Quality of River Yamuna in respect of COD, BOD, DO and Faecal Coliform at 8 Locations is being monitored by DPCC Laboratory regularly on monthly basis. Water Quality of River Yamuna for the months of December, 2022 (prior to constitution of HLC) and February, 2024 is given in following Table :

S. No.	Location	Water Quality Criteria ('C' Class)							
		COD (mg/l)		BOD (mg/l) (3mg/l or less)		DO (mg/l) (5mg/l or more)		Fecal Coliform (in MPN/100ml) 500 (desirable) 2500 (max permissible) (in lakh)	
		Dec, 2022	Feb, 2024	Dec, 2022	Feb, 2024	Dec, 2022	Feb, 2024	Dec, 2022	Feb, 2024
1	Palla	37	24	2.2	1.3	9.4	9.6	0.014	0.002
2	Wazirabad	53	48	9.0	6.7	5.8	5.3	0.026	0.004

3	ISBT Bridge	176	136	46	41	Nil	Nil	0.63	0.11
4	ITO Bridge	160	88	42	28	0.8	0.8	2.6	0.08
5	Nizamudin Bridge	184	160	53	42	Nil	Nil	0.41	0.09
6	Okhla Barrage	240	176	68	50	Nil	Nil	5.8	1.7
7	Agra Canal at Okhla Barrage	200	168	62	45	Nil	Nil	3.9	1.2
8	River Yamuna At Asgarpur (After confluence of Shahdara & Tuglakabad drain)	256	184	73	54	Nil	Nil	8.1	2.5

Water Quality Status of River Yamuna at 8 locations being monitored by DPCC Laboratory for the months of December, 2022 and February, 2024 are collectively enclosed as **Annexure – 1 (Colly.)**.

Water Quality Reports of Drains being monitored by DPCC for the months of December, 2022 and February, 2024 are collectively enclosed as **Annexure-2 (Colly.)**.

6. That, DPCC has prescribed following Standards for Sewage Treatment Plants of DJB in compliance of the Directions of CPCB u/s 18 (1) (b) of Water (Prevention and Control of Pollution) Act, 1974 on 21.04.2015 to DPCC and further clarified by CPCB vide letter dated 27.04.2016 to specify standards to be complied by all existing STPs of DJB within 2 years' time :

- (i) pH - 6.5 - 9.0 (ii) TSS \leq 10 mg/l (iii) BOD \leq 10 mg/l
 (iv) COD \leq 50 mg/l (v) Ammonical Nitrogen \leq 5mg/l
 (vi) Total Nitrogen (N-Total) \leq 10 mg/l (vii) Phosphate (PO₄ - P) \leq 2 mg/l
 (viii) Fecal Coliform(FC) (MPN/100ml) \leq 230

7. That DPCC had issued letters to Delhi Jal Board on 01.06.2016 / in June, 2016 in respect of Sewage Treatment Plants wherein Consent was granted, informing that Consent granted earlier stands modified as per the standards mentioned in the said letters and DJB was required to comply with the standards by 26.04.2018. DPCC

again communicated the above mentioned prescribed standards to DJB vide letter dated 31.01.2020.

8. All the existing 37 operational STPs of DJB are being monitored by DPCC Laboratory on monthly basis and Analysis Reports of STPs are uploaded on the website of DPCC. Letters are issued by DPCC to DJB regularly for taking rectification measures to meet the prescribed standards. As per the Analysis Reports of DPCC Laboratory for the month of February, 2024, only 14 out of 37 operational STPs of DJB were found meeting the standards prescribed by DPCC (BOD / TSS: 10 / 10 mg/l). Brief of existing 37 operational STPs of DJB in Delhi along with their capacities and compliance with respect to prescribed standards for the month of February, 2024 is at **Annexure - 3**. DJB is required to ensure compliance with prescribed effluent standards and also full utilization of capacity of STPs.
9. That, there are 13 operational Common Effluent Treatment Plant (CETPs) in Delhi with installed capacity of 212.3 MLD for the waste water generated from the 17 Approved Industrial Areas in Delhi. Sufficient treatment capacity is available with existing 13 CETPs for management of industrial effluent. These CETPs received 68.5 MLD of waste water which is 32.3 % of installed capacity. The units which are operational in Non-CETP Industrial Areas have individual waste water treatment facilities (ETP etc). All the existing 13 CETPs are being monitored by DPCC Laboratory on monthly basis and Analysis Reports are placed on the website of DPCC and also conveyed to the CETP Societies / Operator of CETPs for rectification of the deficiencies, if any, to meet the prescribed standards. Online Continuous Effluent Monitoring System (OCEMS) have been installed at all the 13 CETPs for measuring pH, TSS, BOD & COD at the outlet of the CETPs and OCEMS are connected to the servers of DPCC and CPCB.

All the 13 CETPs in Delhi are meeting the prescribed Standards.

Brief Status of 13 Common Effluent Treatment Plants in Delhi for the month of February, 2024 is at **Annexure- 4**.

10. A Joint Team consisting of MCD, DPCC, Revenue Dept., Power Companies, DJB has

been constituted for taking action taken against the Dyeing units in non-conforming areas of Delhi. Inspections are carried out by the said Joint Team and action taken in the period of 28.04.2023 to 04.02.2024 is as follows :

- No. of Dyeing Industries/ Units Closed down / Sealed / Electricity Disconnected:
139

DPCC has also issued directions on 22.06.2023 to Local Bodies, DDA, DJB & Discoms (BSES/ NDPL) for closure / sealing & disconnection of Electricity and Water Supply of all Dyeing units and Jeans /Denim washing units operating outside the Approved Industrial Areas / Industrial Estates / Redevelopment Areas or operating without mandatory consent of DPCC. Copy of the Directions issued by DPCC on 22.06.2023 to Local Bodies, DDA, DJB & Discoms (BSES/ NDPL) is enclosed as **Annexure – 5**. DPCC has also held meetings with Deputy Commissioner (MCD) to ensure compliance of these directions.

11. That DPCC is providing information as and when asked / required by the Principal Committee constituted by the Hon'ble National Green Tribunal, Ministry of Jal Shakti, NMCG & CPCB from time to time and also attending their meetings.
12. That Monthly Progress Reports of Govt. of NCT of Delhi are being sent to Ministry of Jal Shakti and CPCB regularly in compliance to the Orders of Hon'ble Tribunal in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' Authored by Shri Jacob Khoshy Titled "More river stretches are now critically polluted: CPCB".
13. That the response of DPCC may kindly be taken on record.


(Dr. K. S. Jayachandran)
Member Secretary,
Delhi Pollution Control Committee

New Delhi

Dated: 23.04.2024



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WATER QUALITY STATUS OF RIVER YAMUNA

REPORT NO: DPCC/W/Y/2024/ 698
DATE OF SAMPLING: 02.02.2024

Dated 07/03/2024

S. No.	Locations	Latitude Longitude	pH	COD (mg/l)	BOD (mg/l)	DO (mg/l)	Fecal Coliform MPN/100ml
Water Quality Criteria ('C' Class)			6.5-8.5	-	3mg/l or less	5mg/l or more	500(desirable) 2500 (max permissible)
1	Palla	28.8138023, 77.2100181	7.32	24	1.3	9.6	2 x 10 ²
2	Wazirabad	28.7131310, 77.2319304	7.41	48	6.7	5.3	4 x 10 ²
3	ISBT Bridge	28.6713533, 77.2338207	7.34	136	41	NIL	11 x 10 ³
4	ITO Bridge	28.6284288, 77.2534977	7.25	88	28	0.8	8 x 10 ³
5	Nizamudin Bridge	28.5915608, 77.2715342	7.48	160	42	NIL	9 x 10 ³
6	Okhla Barrage	77°18'49" 28°32'40"	7.24	176	50	NIL	17 x 10 ⁴
7	Agra Canal at Okhla Barrage	28.545414, 77.311075	6.98	168	45	NIL	12 x 10 ⁴
8	River Yamuna at Asgarpur (After confluence of Shahdara & Tuglakabad drains)	28.4657003, 77.33905231	6.82	184	54	NIL	25 x 10 ⁴

Nandita
I/C WATER LAB

Dr. Nandita Moitra
Scientist 'D'



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WATER QUALITY STATUS OF RIVER YAMUNA

REPORT NO: DPCC/W/Y/22-23/S309

DATE OF SAMPLING: 08.12.2022

Date: 05/01/2023

S. No.	Locations	Latitude Longitude	pH	COD (mg/l)	BOD (mg/l)	DO (mg/l)	Fecal Coliform MPN/100ml
Water Quality Criteria (‘C’ Class)			6.5-8.5	-	3mg/l or less	5mg/l or more	500(desirable) 2500(max permissible)
1	Palla	28.8138023, 77.2100181	7.46	37	2.2	9.4	14×10 ²
2	Wazirabad	28.7131310, 77.2319304	7.30	53	9	5.8	26×10 ²
3	ISBT Bridge	28.6713533, 77.2338207	7.36	176	46	NIL	63×10 ³
4	ITO Bridge	28.6284288, 77.2534977	7.24	160	42	0.8	26×10 ⁴
5	Nizamudin Bridge	28.5915609, 77.2715342	7.42	184	53	NIL	41×10 ³
6	Okhla Barrage	77°18’49” 28°32’40”	7.38	240	68	NIL	58×10 ⁴
7	Agra Canal at Okhla Barrage	28.545414, 77.311075	7.40	200	62	NIL	39×10 ⁴
8	River Yamuna at Asgarpur (After confluence of Shahdara & Tuglakabad drains)	28.4657003, 77.33905231	7.35	256	73	NIL	8.1×10 ⁵

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8

WATER QUALITY STATUS OF DRAIN

REPORT NO: DPCC/W/D/2024/ 697

Date of Sampling: -02.02.2024

Dated 02/03/2024

S.No.	Name of Sample	pH	TSS (mg/l)	COD (mg/l)	BOD (mg/l)
	Standards	5.5- 9.0	100	250	30
1.	Najafgarh Drain	7.6	112	280	64
2.	Metcalf House Drain	NO FLOW			
3.	Khyber Pass Drain				
4.	Sweeper Colony Drain				
5.	Magazine Road Drain				
6.	ISBT Drain				
7.	Tonga Stand Drain	NO FLOW			
8.	Civil Mill Drain				
9.	SEN Nursing Home Drain	7.2	72	200	35
10.	Drain No. 14	NO FLOW			
11.	Power House Drain	7.1	168	280	60
12.	Indrapuri Drain	7.3	96	200	40
13.	Sonia Vihar Drain	7.5	120	400	65
14.	Kailash Nagar Drain	7.4	88	160	45
15.	Shastri Park Drain	7.2	46	128	36
16.	Barapulla Drain	7.4	100	280	55
17.	Maharani Bagh Drain	7.4	92	200	50
18.	Old Agra Canal Drain	NO FLOW			
19.	Jaitpur Drain	7.3	88	224	42
20.	Sarita Vihar Pool	7.2	80	208	46
21.	Tuglakabad Drain	7.2	120	320	68
22.	Drain Near LPG Bottling Plant	NO FLOW			
23.	Drain Near Sarita Vihar Bridge (Mathura Road)	7.6	124	352	60
24.	Shahdara Drain	7.3	116	224	56
25.	Sahibabad Drain	7.2	114	240	52
26.	Molarband Drain	7.4	72	200	48
27.	Abul Fazal Drain	7.7	84	256	58
28.	Supplementary Drain	7.2	92	256	56

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9

WATER QUALITY STATUS OF DRAIN

REPORT NO: DPCC/W/D/22-23/5310

Date: 05/01/2023

Date of Sampling: -08.12.2022

S. No.	Name of Sample	pH	TSS (mg/l)	COD (mg/l)	BOD (mg/l)
	Standards	5.5-9.0	100	250	30
1.	Najafgarh Drain	7.5	168	384	68
2.	Metcalf House Drain	NO FLOW	NO FLOW	NO FLOW	NO FLOW
3.	Khyber Pass Drain	NO FLOW	NO FLOW	NO FLOW	NO FLOW
4.	Sweeper Colony Drain	7.4	136	192	55
5.	Magazine Road Drain	NO FLOW	NO FLOW	NO FLOW	NO FLOW
6.	ISBT Drain	7.3	156	272	53
7.	Tonga Stand Drain	7.2	62	80	34
8.	Civil Mill Drain	7.1	120	288	52
9.	Sen Nursing Home Drain	7.4	164	336	62
10.	Drain No. 14	7.0	68	96	36
11.	Power House Drain	7.5	144	224	60
12.	Indrapuri Drain	7.0	160	304	63
13.	Sonia Vihar Drain	7.3	200	372	80
14.	Kailash Nagar Drain	7.5	152	248	58
15.	Shastri Park Drain	7.1	96	256	57
16.	Barapulla Drain	7.3	104	240	50
17.	Maharani Bagh Drain	7.4	100	266	54
18.	Old Agra Canal Drain	7.2	112	293	65
19.	Jaitpur Drain	7.3	128	208	48
20.	Sarita Vihar Pool	7.4	88	186	46
21.	Tuglakabad Drain	7.4	180	400	95
22.	Drain Near LPG Bottling Plant	NO FLOW	NO FLOW	NO FLOW	NO FLOW
23.	Drain Near Sarita Vihar Bridge (Mathura Road)	NO FLOW	NO FLOW	NO FLOW	NO FLOW
24.	Shahdara Drain	7.3	136	320	67
25.	Sahibabad Drain	7.5	140	346	70
26.	Molarband Drain	7.1	92	213	50
27.	Abul Fazal Drain	7.2	124	360	52
28.	Supplementary Drain	7.1	116	256	56

Moltra

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Dr. Nandita Moltra
Scientist 'D'

Annexure-3

Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in February, 2024

S. No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Capacity Being Utilized (in MLD)	Design Parameters (in mg/l)	Date of Sampling	Compliance status
1.	Mehrauli	5	5.61	25.51	20/30	12.02.2024	<p align="center">Compliance status</p> <p align="center">Prescribed Standards by DPCC :</p> <p>$[pH \ 6.5 - 9.0, TSS \leq 10 \text{ mg/l}, COD \leq 50 \text{ mg/l}, Ammonical Nitrogen \leq 5 \text{ mg/l}, Total Nitrogen} \leq 10 \text{ mg/l}, Phosphate (PO_4 - P) \leq 2 \text{ mg/l}, Fecal Coliform (FC) \{MPN / 100ml\} < 230]$</p> <p>Not Meeting the Prescribed standard in respect of TSS (36 mg/l), COD (56 mg/l) and BOD (19 mg/l). However, not meeting the Design Parameters (BOD/TSS:20/30).</p>
2.	Okhla, Phase-II	12	16.71	75.96	30/50	05.02.2024	<p>Not Meeting the Prescribed standard in respect of TSS (16 mg/l) However meeting the Design Parameters (BOD/TSS:30/50).</p>
3.	Okhla Phase-III	37	38.54	175.20	30/50	05.02.2024	<p>Not Meeting the Prescribed standard in respect of TSS (38 mg/l) and BOD (18 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).</p>
4.	Okhla Phase-IV	45	49.58	225.4	30/50	05.02.2024	<p>Not Meeting the Prescribed standard in respect of TSS (36 mg/l) and BOD (19 mg/l) COD (56.1).. However meeting the Design Parameters (BOD/TSS:30/50).</p>
5.	Okhla Phase -V	16	16.45	74.8	30/50	05.02.2024	<p>Meeting the Prescribed standards.</p>
6.	Okhla Phase -VI	30	31.36	142.58	20/30	05.02.2024	<p>Meeting the Prescribed standards.</p>
7.	Molar Band	0.66	0.56	2.54	30/50	05.02.2024	<p>Not Meeting the Prescribed standard in respect of TSS (30 mg/l), BOD (21 mg/l), COD (54 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).</p>
8.	Sen Nursing Home Nallah	2.2	2.62	11.89	10/15	09.02..2024	<p>Meeting the Prescribed standards.</p>
9.	Vasant Kunj (Old) Phase-I	2.2	1.65	7.50	30/50	12.02.2024	<p>Not Meeting the Prescribed standard in respect of TSS (30 mg/l), BOD (21 mg/l), COD (64 mg/l) and Dissolved Phosphate as P (2.9 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).</p>
10.	Vasant Kunj (New) Phase-II	3	1.68	7.66	30/50	12.02.2024	<p>Not Meeting the Prescribed standard in respect of TSS (36 mg/l) and BOD (26 mg/l), COD (56 mg/l). However meeting the Design Parameters (BOD/TSS:30/50) and Dissolved Phosphate as P (2.2 mg/l).</p>
11.	Ghitori	5	2.52	11.44	30/50	12.02.2024	<p>Not Meeting the Prescribed standard in respect of TSS (28 mg/l), BOD (17 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).</p>

134

Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in February, 2024

S. No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Capacity Being Utilized (in MLD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Compliance status
12.	Delhi Gate Nallah (Old) Phase-I	2.2	2.50	11.35	10/15	09.02.2024	Meeting the Prescribed standards.
13.	Delhi Gate Nallah (New) Phase-II	15	16.58	75.36	10/10	09.02.2024	Meeting the Prescribed standards.
14.	Kondli Phase - I	10	9.99	45.4	10/10	09.02.2024	Meeting the Prescribed standards.
15.	Kondli Phase - II	25	24.64	112.01	10/10	09.02.2024	Meeting the Prescribed standards.
16.	Kondli Phase - III	10	9.99	45.4	10/10	09.02.2024	Meeting the Prescribed standards.
17.	Kondli Phase - IV	45	27.23	123.8	20/30	09.02.2024	Not Meeting the Prescribed standard in respect of TSS (28 mg/l), COD (60 mg/l) and BOD (14 mg/l). However meeting the Design Parameters (BOD/TSS:20/30).
18.	Chilla	9	8.36	38	10/10	09.02.2024	Meeting the Prescribed standards.
19.	Yamuna Vihar Phase-I	10	9.55	43.4	30/50	14.02.2024	Not Meeting the Prescribed standard in respect of TSS (22 mg/l) Dissolved Phosphate as P (2.2 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).
20.	Yamuna Vihar Phase-II	10	8.55	38.89	30/50	14.02.2024	Not Meeting the Prescribed standard in respect of TSS (18 mg/l), However meeting the Design Parameters (BOD/TSS:30/50)
21.	Yamuna Vihar Phase-III	25	24.47	111.22	20/30	14.02.2024	Not Meeting the Prescribed standard in respect of TSS (30 mg/l) and BOD (16 mg/l). However meeting the Design Parameters (BOD/TSS:20/30).
22.	Akshardham / Common Wealth Games Village	1	0.05	0.22	02/01	09.02.2024	Meeting the Prescribed standards.
23.	Coronation Pillar Phase-I&II	20	10.10	45.9	30/50	13.02.2024	Not Meeting the Prescribed standard in respect of TSS (30 mg/l), BOD (20 mg/l) and COD (64 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).

11

Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in February, 2024

S. No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Capacity Being Utilized (in MLD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Compliance status
24.	Coronation Pillar Phase- III	10	2.00	9.08	30/50	13.02.2024	Compliance status Prescribed Standards by DPCC : [pH 6.5 - 9.0], (TSS ≤ 10 mg/l), (BOD ≤ 10 mg/l), (COD ≤ 50mg/l), (Ammonical Nitrogen ≤ 5mg/l), (Total Nitrogen ≤ 10 mg/l), (Phosphate (PO ₄) - P) ≤ 2 mg/l, (Fecal Coliform (FC)) {MPN / 100ml} < 230]
25.	New Coronation Pillar	70	63.70	289.56	10/10	13.02.2024	Not Meeting the Prescribed standard in respect of TSS (28 mg/l), BOD (14 mg/l) & COD (60 mg/l) . However meeting the Design Parameters (BOD/TSS:30/50).
26.	Narela	10	3.11	14.16	30/50	20.02.2024	Not Meeting the Prescribed standard in respect of TSS (26 mg/l), BOD (18 mg/l) and COD (60 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).
27.	Rithala Phase-II	40	37.04	168.4	15/20	20.02.2024	Meeting the Prescribed standards.
28.	Rohini	15	8.79	39.95	30/50	20.02.2024	Not Meeting the Prescribed standard in respect of TSS (26 mg/l), BOD (18 mg/l), COD (52 mg/l) & Dissolved Phosphate as P (2.5 mg/l. However meeting the Design Parameters (BOD/TSS:30/50).
29.	Keshopur Phase - I (New)	12	9.80	44.56	20/30	13.02.2024	Not Meeting the Prescribed standard in respect of TSS (18 mg/l), BOD (12 mg/l) & COD (52 mg/l) . However meeting the Design Parameters (BOD/TSS:20/30).
30.	Keshopur Phase-II	20	10.76	48.9	30/50	13.02.2024	Not Meeting the Prescribed standard in respect of TSS (26 mg/l), BOD (19 mg/l) and COD (52 mg/l) . However meeting the Design Parameters (BOD/TSS:30/50).
31.	Keshopur Phase - III	40	34.29	155.88	30/50	13.02.2024	Not Meeting the Prescribed standard in respect of TSS (36 mg/l), BOD (21 mg/l) and COD (64 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).
32.	Nilothi Phase-I	40	20.43	92.88	30/50	16.02.2024	Not Meeting the Prescribed standard in respect of TSS (34 mg/l), BOD (25 mg/l) and COD (72 mg/l) . However meeting the Design Parameters (BOD/TSS:30/50).
33.	Nilothi Phase-II	20	19.97	90.8	10/10	16.02.2024	Meeting the Prescribed standards.
34.	Pappankalan Phase - I	20	9.28	42.2	30/50	16.02.2024	Not Meeting the Prescribed standard in respect of TSS (26 mg/l), BOD (20 mg/l), COD (60 mg/l) & Dissolved Phosphate as P (2.6 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).
35.	Pappankalan Phase - II	20	19.97	90.8	10/10	16.02.2024	Meeting the Prescribed standards.

Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in February, 2024

S. No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Capacity Being Utilized (in MLD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Compliance status Prescribed Standards by DPCC :
36.	Najafgarh	5	2.92	13.26	30/50	16.02.2024	[pH 6.5 - 9.0], (TSS ≤ 10 mg/l), (BOD ≤ 10 mg/l), (COD ≤ 50mg/l), (Ammonical Nitrogen ≤ 5mg/l), (Total Nitrogen ≤ 10 mg/l), (Phosphate (PO ₄) ≤ 2 mg/l), (Fecal Coliform (FC) (MPN / 100ml) < 230)]
37.	Kapashera	5	4.93	22.4	10/10	12.02.2024	Not Meeting the Prescribed standard in respect of TSS (30 mg/l), COD (80 mg/l) and BOD (18 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).
	Total	667.26 MGD	566.27	2574.26			Meeting the Prescribed standards.

1. As per the Analysis Reports of DPCC Water Laboratory for February, 2024, out of 37 operational STPs of DJB, samples were taken from all 37 STPs and 14 STPs were found meeting Standard prescribed by DPCC.

Brief Status of Common Effluent Treatment Plants (CETPs) in Delhi
(Based on the Analysis Reports of DPCC Laboratory for the Month of February, 2024)

S. No.	Name of CETP	Industrial Areas Connected with CETP	Capacity (in MLD)	Monthly Average Flow (in MLD)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance Status w.r.t Prescribed Standards.
1	Jhilmil CETP	Jhilmil and Friends Colony Indl. Areas	16.8	3.928	14.02.2024	pH - 6.5 TSS - 460 COD - 640 BOD - 185 Oil & Grease - 12.0 Ammonical Nitrogen (N) - 25.1 Phosphate-10.5 Sulphide - 4.1	pH - 7.6 TSS - 74 COD - 176 BOD - 30 Oil & Grease - 3.6 Ammonical Nitrogen (N) - 3.6 Phosphate-2.2 Sulphide - 1.2	Meeting the Prescribed Standards.
2	Badli CETP	Badli Industrial Estate	12	4.028	06.02.2024	pH - 6.9 TSS - 372 COD - 480 BOD - 110 Oil & Grease - 10.0 Ammonical Nitrogen (N) - 33.2 Phosphate-13.2 Sulphide - 4.5	pH - 7.3 TSS - 56 COD - 112 BOD - 26 Oil & Grease - 4.4 Ammonical Nitrogen (N) - 7.2 Phosphate-1.4 Sulphide - 1.4	Meeting the Prescribed Standards.
3	Mayapuri CETP	Mayapuri Indl. Area	12	3.61	19.02.2024	pH - 6.8 TSS - 388 COD - 480 BOD - 175 Oil & Grease - 10.8 Ammonical Nitrogen (N) - 37.1 Phosphate-15.4 Sulphide - 2.6	pH - 7.5 TSS - 50 COD - 80 BOD - 28 Oil & Grease - 2.8 Ammonical Nitrogen (N) - 4.2 Phosphate-2.6 Sulphide - 1.7	Meeting the Prescribed Standards.

S. No.	Name of CETP	Industrial Areas Connected with CETP	Capacity (in MLD)	Monthly Average Flow (in MLD)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance Status w.r.t Prescribed Standards.
4	Mangolpuri CETP	Mangolpuri Indl. Area	2.4	1.41	19.02.2024	pH - 6.6 TSS - 432 COD - 440 BOD - 135 Oil & Grease - 14.4 Ammonical Nitrogen (N) - 14.9 Phosphate-10.4 Sulphide - 3.1	pH - 7.2 TSS - 50 COD - 64 BOD - 18 Oil & Grease - 8.8 Ammonical Nitrogen (N) - 2.6 Phosphate-2.2 Sulphide - 1.3	Meeting the Prescribed Standards.
5	Wazirpur CETP	Wazirpur Indl Area	24	3.974	06.02.2024	pH - 6.9 TSS - 324 COD - 480 BOD - 19 Oil & Grease - 18.8 Ammonical Nitrogen (N) - 31.2 Phosphate-6.2 Sulphide - 4.2	pH - 7.5 TSS - 48 COD - 64 BOD - 18 Oil & Grease - 2.8 Ammonical Nitrogen (N) - 8.6 Phosphate-1.8 Sulphide - 1.2	Meeting the Prescribed Standards.
6	Nangloi CETP	Nangloi & Udyog Nagar Indl Areas	12	3.987	19.02.2024	pH - 6.5 TSS - 344 COD - 400 BOD - 150 Oil & Grease - 13.2 Ammonical Nitrogen (N) - 26.4 Phosphate-9.6 Sulphide - 3.8	pH - 7.3 TSS - 40 COD - 96 BOD - 18 Oil & Grease - 4.4 Ammonical Nitrogen (N) - 2.4 Phosphate-1.5 Sulphide - 1.2	Meeting the Prescribed Standards.

Brief Status of Common Effluent Treatment Plants (CETPs) in Delhi
(Based on the Analysis Reports of DPCC Laboratory for the Month of February, 2024)

16

S. No.	Name of CETP	Industrial Areas Connected with CETP	Capacity (in MLD)	Monthly Average Flow (in MLD)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance Status w.r.t Prescribed Standards.
7	SMA CETP	SMA, Rajasthani Udyog Nagar and SSI Industrial Areas	12	3.961	06.02.2024	pH -6.6 TSS - 384 COD - 560 BOD - 165 Oil & Grease - 16.4 Ammonical Nitrogen (N) -23.5 Phosphate-12.5 Sulphide -4.5	pH -7.4 TSS - 62 COD - 64 BOD - 20 Oil & Grease - 5.6 Ammonical Nitrogen (N) -4.2 Phosphate- 1.4 Sulphide -1.4	Meeting the Prescribed Standards.
8	Okhla CETP	Okhla Indl. Area	24	2.748	05.02.2024	pH -6.5 TSS - 352 COD - 560 BOD - 185 Oil & Grease - 16.4 Ammonical Nitrogen (N) -31.3 Phosphate-11.8 Sulphide -4.4	pH -7.6 TSS - 68 COD - 64 BOD - 26 Oil & Grease -5.6 Ammonical Nitrogen (N)-15.6 Phosphate-1.4 Sulphide -1.8	Meeting the Prescribed Standards.
9	Narela CETP	Narela Indl. Area	22.5	10.229	20.02.2024	pH -6.8 TSS - 288 COD - 360 BOD - 100 Oil & Grease - 15.6 Ammonical Nitrogen (N) -13.7 Phosphate-14.8 Sulphide -4.1	pH -7.5 TSS - 54 COD - 96 BOD - 22 Oil & Grease - 4.8 Ammonical Nitrogen (N) -6.5 Phosphate-2.5 Sulphide -1.2	Meeting the Prescribed Standards.
10	Bawana CETP	Bawana Indl. Area	35	21.664	20.02.2024	pH -6.8 TSS - 320 COD - 400 BOD - 170 Oil & Grease - 14.8 Ammonical Nitrogen (N) -13.2 Phosphate-12.3 Sulphide -4.1	pH -7.7 TSS - 54 COD - 96 BOD - 20 Oil & Grease -3.6 Ammonical Nitrogen (N) -4.6 Phosphate-3.1 Sulphide -1.6	Meeting the Prescribed Standards.

**Brief Status of Common Effluent Treatment Plants (CETPs) in Delhi
(Based on the Analysis Reports of DPCC Laboratory for the Month of February, 2024)**

S. No.	Name of CETP	Industrial Areas Connected with CETP	Capacity (in MLD)	Monthly Average Flow (in MLD)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance Status w.r.t Prescribed Standards.
11	Naraina CETP	Naraina Indl. Area	21.6	4.86	19.02.2024	pH - 6.9 TSS - 376 COD - 440 BOD - 115 Oil & Grease -9.2 Ammonical Nitrogen (N)-19.9 Phosphate-13.2 Sulphide - 4.5	pH - 7.5 TSS - 52 COD - 80 BOD - 26 Oil & Grease -3.6 Ammonical Nitrogen (N)-2.1 Phosphate-1.5 Sulphide - 1.4	Meeting the Prescribed Standards.
12	GTK CETP	GTK Road Indl. Area	6	2.21	06.02.2024	pH - 6.6 TSS - 456 COD - 480 BOD - 125 Oil & Grease -10.8 Ammonical Nitrogen (N)-34.2 Phosphate-12.6 Sulphide -4.2	pH - 7.6 TSS - 50 COD - 80 BOD - 24 Oil & Grease -2.8 Ammonical Nitrogen (N)-8.1 Phosphate-1.2 Sulphide - 1.2	Meeting the Prescribed Standards.
13	Lawrence Road CETP	Lawrence Road Indl. Area	12	1.90	06.02.2024	pH - 6.3 TSS - 432 COD - 680 BOD - 170 Oil & Grease -14.8 Ammonical Nitrogen (N)- 16.9 Phosphate-12.3 Sulphide - 4.2	pH - 7.4 TSS - 52 COD - 112 BOD - 24 Oil & Grease -4.4 Ammonical Nitrogen (N)- 8.2 Phosphate-2.5 Sulphide - 1.1	Meeting the Prescribed Standards
		Total	212.3	68.5				

17

By Email / Speed Post
URGENT/ NGT MATTER



DELHI POLLUTION CONTROL COMMITTEE

Department of Environment, Govt. of NCT of Delhi
5th Floor, ISBT Building, Kashmere Gate, Delhi-110006
visit us at : <http://dpcc.delhigovt.nic.in>



F. No. DPCC/WMC II/OA 21(AshwaniYadav)/2023/4595-4612

Dated : 22-06-2023

Subject: Directions u/s 33(A) of Water (Prevention & Control of Pollution) Act, 1974 read along with Rule 34 (6) of Water (Prevention & Control of Pollution) Rules, 1975.

1. Central Pollution Control Board is the State Board for all the Union Territories to exercise powers and perform functions under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, as amended to date.
2. Central Pollution Control Board has delegated all its powers and functions under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 in respect of Union Territory of Delhi-to-Delhi Pollution Control Committee (DPCC) vide Notification No.S.O.198 (E) Dated 15.03.1991.
3. It is a mandatory provision under u/s 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 that no person without the previous consent of the DPCC shall establish or take any steps to establish any industry, operation or process or any treatment and disposal system an extension or addition thereto, which is likely to discharge sewage or trade effluent into a stream or well or sewer or on land.
4. Dyeing units and Jeans / Denim washing units are highly water polluting units. Their effluent is substantial. These units use various type of dyes and chemicals. Presence of dyes and other chemicals together make the textile effluent highly toxic. The effluent is also carcinogenic due to release of various harmful chemicals including heavy metals. The colloidal matter present in addition to the colours and the oily scum raises the turbidity, makes the water look foamy and smell bad, and inhibits the sunlight affecting self-cleaning property of Water Bodies / River Yamuna.
5. Effluent from illegal Dyeing activity and illegal Jeans / Denim washing activity has very detrimental effect on Water Bodies / River Yamuna and on human health as well as on flora and fauna.
6. The High-Level Committee on Rejuvenation of River Yamuna chaired by Hon'ble Lt. Governor, Delhi highlighted existence of illegal Dyeing units and illegal Jeans / Denim washing units which contribute substantial pollution in natural /storm water drains and river Yamuna.
7. In view of the orders dated 07.05.2004 of Hon'ble Supreme Court in I.A. No 22 in WP(C) No. 4677 of 1985 titled as "M.C. Mehta Vs. Union of India & Others", no industry can function in violation of the Master Plan of Delhi in areas which are non-Conforming for the activity. As such the question of giving consent to any unit, which is in non-conformity with the Master Plan of Delhi does not arise. Also, an activity even in the Approved Industrial Areas / Industrial Estates / Redevelopment Areas will be illegal if it does not have the consent from DPCC. This assumes particular significance in case of polluting units.

8. In view of the above and in exercise of the powers conferred under section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 read along with Rule 34 (6) of Water (Prevention & Control of Pollution) Rules, 1975, all Dyeing units and Jeans / Denim washing units operating outside the Approved Industrial Areas / Industrial Estates / Redevelopment Areas or operating within the Approved Industrial Areas / Industrial Estates / Redevelopment Areas but without mandatory consent of DPCC are therefore ordered to be closed / sealed with immediate effect. All the Local Bodies (Municipal Corporation of Delhi, New Delhi Municipal Council & Delhi Cantonment Board) and Delhi Development Authority shall ensure the closure / sealing including disconnection of their Electricity and Water Supply and send the Action Taken Report on the effective closure to DPCC, accordingly.


 22/6/13
 (Ashwani Kumar)
 Chairman, DPCC

To,

1. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
2. Chairman, New Delhi Municipal Council, Palika Kendra, New Delhi-110001.
3. Commissioner, Municipal Corporation of Delhi, 9th Floor, Dr. S.P.M Civic Center, J.L.Nehru Marg, Delhi-110002
4. Chief Executive Officer, Delhi Cantonment Board, Sadar Bazar, Delhi Cantt. Delhi-10.
5. Chief Executive Officer, Delhi Jal Board, Varunalaya, Phase -II, Jhandewalan, Delhi-110005.
6. The General Manager, BSES Yamuna Power Ltd., 3rd Floor Shakti Kiran Building, Karkardooma, Near Karkardooma Court, Delhi-110032.
7. The General Manager, BSES Rajdhani Power Ltd., BSES Bhawan, Nehru Place, Near Nehru Place Bus Terminal, New Delhi-110019
8. The General Manager, NDPL, NDPL House, Hudson Lane, Kingsway Camp, Delhi-110009

Copy to:

1. Commissioner of Police, Delhi Police Headquarters, Jai Singh Road, New Delhi-110001.
2. Additional Chief Secretary (Industries), Department of Units, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-92
3. Pr. Secretary to Hon'ble Lt. Governor, GNCTD, Raj Niwas, Delhi -110054.
4. Pr. Secretary (Revenue) cum Divisional Commissioner, Govt. of NCT of Delhi, 5, Sham Nath Marg, Delhi-110054.
5. Pr. Secretary (Env.), Govt. of NCT of Delhi, 6th Floor, Delhi Secretariat, I.P. Estate, Delhi-02.
6. Secretary (Power), Govt. of NCT of Delhi, 6th Floor, Delhi Secretariat, I.P. Estate, Delhi-02.
7. Secretary to Environment Minister, Govt. of NCT of Delhi, 7th Level, Delhi Secretariat, Delhi -02.
8. Spl. Secretary (Env.) Cum Member Secretary, Delhi Pollution Control Committee, 6th Floor, Delhi Secretariat, I.P. Estate, Delhi-02.
9. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, Delhi -02
10. Sr. Env. Engineer (IT), DPCC for uploading on the DPCC website


 24/6/13
 (Ashwani Kumar)
 Chairman, DPCC